

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 72 OF 2016

Dated: 6th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

Jindal Steel & Power Ltd.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant (s)

:

Ms. Divya Chaturvedi

ORDER

Learned counsel for the appellant seeks short adjournment to file an application to bring on record some additional documents.

List the matter on **29.04.2016.**

**(I. J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**